

ITEM NO.32

COURT NO.6

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition (Civil) No.2235/2019

ANURADHA MANOJ GIRI @ ANURADHA VINOD GIRI

Petitioner(s)

VERSUS

MANOJ DEVI GIRI

Respondent(s)

Date : 14-01-2020 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MS. JUSTICE INDU MALHOTRA

For Petitioner(s) Mr. Shubhranshu Padhi, AOR

For Respondent(s) Respondent-in-person

UPON hearing the counsel the Court made the following
O R D E R

Pursuant to the notice issued by this Court on 17.09.2019, the respondent has appeared in-person. He has shown willingness to have the legal assistance through Legal Services Committee.

We, therefore, direct the Supreme Court Legal Services Committee to assign the matter to any Advocate-on-Record who shall project the matter on behalf of the respondent.

Let the matter be made over to the Supreme Court Legal Services Committee.

List the matter for further consideration on 03.02.2020.

(MUKESH NASA)
COURT MASTER

(SUMAN JAIN)
BRANCH OFFICER